

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI
IN
ORIGINAL APPLICATION NO. 141 of 2024**

Petitioner: Suo Moto

Versus

Respondent(s): Kerala State Pollution Control Board
Rep. by Chief Environmental Engineer,
Regional Office, Ernakulam and others.

**REPORT FILED BY THE CHIEF ENVIRONMENTAL ENGINEER, REGIONAL
OFFICE, ERNAKULAM FOR AND ON BEHALF OF THE KERALA STATE
POLLUTION CONTROL BOARD**



Adv. Rema Smrithi.

ADDITIONAL STANDING COUNSEL FOR THE 1ST RESPONDENT

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI
IN**

ORIGINAL APPLICATION NO. 141 of 2024

Petitioner: Suo Moto.

Versus

Respondent(s): Kerala State Pollution Control Board
Rep. by Chief Environmental Engineer,
Regional Office, Ernakulam and others.

**VOLUME 1
Index**

Sl.No	Description	Pages
1	Report filed by the Chief Environmental Engineer, Regional Office, Ernakulam for and on behalf of the Kerala State Pollution Control Board.	1-2

Dated this the 29th Day of July 2024

Rema Smrithi, Advocate

ADDITIONAL STANDING COUNSEL FOR THE 1st RESPONDENT

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI
IN**

ORIGINAL APPLICATION NO. 141 of 2024

Petitioner : Suo Moto

Versus

Respondent(s) : Kerala State Pollution Control Board
Rep. by Chief Environmental Engineer,
Regional Office, Ernakulam and others.

**REPORT FILED BY THE CHIEF ENVIRONMENTAL ENGINEER, REGIONAL
OFFICE, ERNAKULAM FOR AND ON BEHALF OF THE KERALA STATE
POLLUTION CONTROL BOARD**

I, Baburajan P K, aged 53 years, working as Chief Environmental Engineer, Regional Office, Kerala State Pollution Control Board, Ernakulam, Ernakulam, do hereby solemnly affirm and state as follows:

1. I am the Chief Environmental Engineer, Kerala State Pollution Control Board (hereinafter referred to as Board). I am competent and duly authorized to represent the 1st Respondent in the above application. I am aware of the facts affirmed by me in this report. I am swearing this report is based on the best of my knowledge, information and belief and the facts revealed from the records.
2. The above Suo Motu Case is taken in reference to the news item published in The Mathrubhumi Chennai edition, newspaper date 03.04.2024 titled "The people of Brahmapuram have no peace. Plastic




BABURAJAN P.K.
Chief Environmental Engineer

caught fire". It is respectfully submitted that this report is filed pursuant to the order by this Hon'ble Court on 14-05-2024.

3. It is respectfully submitted that the fire breakout happened in a vacant land in a remote area, owned by V.K.L Realtors India Private Limited & Kurians Trading Company Private Limited, at survey no 1/23 in block 37 of Kunnathunadu Taluk, Vadavucode- Puthencruz panchayat, Puthencruz village. The site was inspected by the Board officials from District Office-2, Ernakulam on 19/04/2024. It was noticed that the fire hazard happened due to dumping of large quantities of garbage and plastic waste in a haphazard manner. No industrial activities were found at the said site, and the fire hazard happened in the pile of garbage and plastic wastes that were kept illegally in the yard, and the remains of the burnt plastic and garbage were seen during the inspection.

3. It is understood that this kind of illegal dumping of waste is due to the non-processing of waste in the correct and scientific manner. It is the responsibility of the concerned local body to ensure that no illegal dumping of garbage and plastic is done in their jurisdictional area. Hence the matter was reported to the Vadavacode Puthencruz Panchayat on 17/05/2024 for taking further necessary action on this. Copy of the same is enclosed herewith as **Annexure-R1(a)**. Also a report was given to SHO, Infopark Police Station on 17/05/2024 for further investigation. Copy of the letter is enclosed herewith as **Annexure-R1(b)**.

All that is stated above are true to the best of my knowledge information and belief.

Dated this 29th day of July 2024




BABURAJAN P.K.
Chief Environmental Engineer

Chief Environmental Engineer

**BEFORE THE HON'BLE NATIONAL GREEN
TRIBUNAL**

SOUTHERN ZONE, CHENNAI

IN

ORIGINAL APPLICATION NO. 141 of 2024

Petitioner: Suo Moto.

Versus

Respondent(s): Kerala State Pollution Control Board
Rep. by Chief Environmental Engineer,
Regional Office, Ernakulam and others.

VOLUME II

Index

Sl. No	Description	Pages
1	Annexure –R1 (a): Letter to Vadavacode Puthencurz Panchayat	1-2
2	Annexure – R2 (b) : Report to SHO, Infopark Police Station	3-6

Dated this the 29th Day of July 2024

Rema Smrithi, Advocate

ADDITIONAL STANDING COUNSEL FOR 1st RESPONDENT

KERALA STATE POLLUTION CONTROL BOARD



കേരള സംസ്ഥാന മലിനീകരണ നിയന്ത്രണ ബോർഡ്

DISTRICT OFFICE (ERNAKULAM-II), PERUMBAVOOR

ജില്ലാകാര്യാലയം (എറണാകുളം-2) പെരുമ്പാവൂർ

PMC. 20/733, Near Kallumkal Auditorium, Perumbavoor - 683 542

പിഎംസി 20/733, കല്ലുകൽ ഓഡിറ്റോറിയം സമീപം, പെരുമ്പാവൂർ - 683 542

☎: 0484-2593747

e-mail: pcbdo2ekm@gmail.com

web: www.keralapcb.nic.in



o/c

PCB/EKM/DO-2/GEN-57/18

Despatched on 18/05/24

തീയതി: 17.05.2024

പ്രേഷകൻ

സീനിയർ എൻവയോൺമെന്റൽ എഞ്ചിനീയർ

സീക്രട്ടറി

സെക്രട്ടറി

വടവുകോട് പുത്തൻകുരിശ് ഗ്രാമപഞ്ചായത്ത്

വിഷയം: വടവുകോട് പുത്തൻകുരിശ് ഗ്രാമപഞ്ചായത്ത് ബ്രഹ്മപുരം വാർഡ്-1-ൽ വി.കെ.എൽ. ഗ്രൂപ്പിന്റെ ഉടമസ്ഥതയിലുള്ള സ്ഥലത്ത് തീപിടുത്തം ഉണ്ടായത് - സംബന്ധിച്ച്.

സൂചന: ആ കാര്യാലയത്തിൽ നിന്നുള്ള 06/04/2024 തീയതിയിലെ JC1-3212/2023 നമ്പർ കത്ത്.

സർ,

മേൽ വിഷയം ശ്രദ്ധിച്ചാലും. വടവുകോട്-പുത്തൻകുരിശ് ഗ്രാമപഞ്ചായത്ത് ബ്രഹ്മപുരം വാർഡ്-1-ൽ വി.കെ.എൽ. റിയാൽടേഴ്സ് ഇൻഡ്യ പ്രൈവറ്റ് ലിമിറ്റഡ് ആന്റ് ക്യൂര്യൻസ് ട്രേഡിംഗ് കമ്പനി പ്രൈവറ്റ് ലിമിറ്റഡ്, ഫസ്റ്റ് ഫ്ലോർ, അഞ്ജന കോംപ്ലക്സ്, കൂണ്ടന്നൂർ വൈറ്റില-അരുർ ബൈപ്പാസ് റോഡ്, എറണാകുളം ഗ്രൂപ്പിന്റെ ഉടമസ്ഥതയിലുള്ള ബ്ലോക്ക് 37-ൽ സർവ്വേ നമ്പർ 1/23-ൽ പ്ലേട്ട പുരയിടത്തിൽ അനധികൃതമായി നിക്ഷേപിച്ചിരുന്ന പ്ലാസ്റ്റിക് മാലിന്യങ്ങൾക്ക് 04/03/2024, 28/03/2024 എന്നീ തീയതികളിൽ തീപിടുത്തം ഉണ്ടായതായി ഈ കാര്യാലയത്തിൽ സൂചന പ്രകാരം റിപ്പോർട്ട് ചെയ്തതിന്റെ അടിസ്ഥാനത്തിൽ, ബോർഡ് ഉദ്യോഗസ്ഥർ 19/04/2024 തീയതിയിൽ പ്രസ്തുത സ്ഥലത്ത് അന്വേഷണം നടത്തുകയുണ്ടായി. പരിശോധനാവേളയിൽ, പ്രസ്തുത സ്ഥലത്ത് വ്യാവസായിക പ്രവർത്തനങ്ങൾ ഒന്നും തന്നെ നടക്കുന്നില്ല എന്നും, ടി പുരയിടത്തിൽ അനധികൃതമായി സൂക്ഷിച്ചിരുന്ന മാലിന്യ കുമ്പാരത്തിനാണ് തീപിടുത്തം ഉണ്ടായതെന്നും ബോധ്യപ്പെടുകയും, കത്തിയമർന്ന പ്ലാസ്റ്റിക് മാലിന്യത്തിന്റെ അവശിഷ്ടങ്ങൾ കാണപ്പെടുകയും ചെയ്തിരുന്നു. കൃത്യമായും ശാസ്ത്രീയമായ രീതിയിലും മാലിന്യ സംസ്കരണം നടത്താത്തതുമാത്രമാണ് ഇത്തരത്തിൽ അനധികൃത മാലിന്യ നിക്ഷേപവും, അതുവഴി തീപിടുത്തം പോലുള്ള ദുരന്തങ്ങളും ഉണ്ടാവുന്നതെന്ന് അനുമാനിക്കുന്നു.

ആയതിനാൽ താങ്കളുടെ അധികാരപരിധിയിൽ വരുന്ന പ്രദേശങ്ങളിൽ അനധികൃത മാലിന്യ ശേഖരണം നടക്കുന്നുണ്ടോ എന്ന് പരിശോധിക്കേണ്ടതും, ഉണ്ടെങ്കിൽ ശാസ്ത്രീയമായ മാലിന്യ സംസ്കരണം നടക്കുന്നുണ്ടെന്ന് ഉറപ്പുവരുത്തേണ്ടതുമാണ്.



വിശ്വസ്തതയോടെ

(Handwritten signature)

സീനിയർ എൻവയോൺമെന്റൽ എഞ്ചിനീയർ

പകർപ്പ്: ശ്രീമതി. സോണിയ മുരുകേശൻ

Translated version

PCB/EKM/DO-2/GEN-57/18

Date:17.05.2024

From

Senior Environmental Engineer

To

Secretary

Vadavacode Puthencruz Panchayat

Subject: Fire breakout in yard owned by V.K.L group at Brahmapuram Ward-1, Vadavacode - Puthencruz Panchayat –Reg.

Ref: That office letter No. JCI-3212/2023 dated 06.04.2024

Sir,

Your attention is invited to the above subject matter. Based on the information received in this office regarding the fire breakout of the plastic waste that was kept illegally in a yard bearing Survey no. 1/23 in block 37, owned by group named V.K.L Realtors India Private Limited & Kurians Trading Company Private Limited, First Floor, Anjana Complex, Kundannoor Vytilla- Aroor Bypass Road, Ernakulam which happened on 04/03/2024 and 28/03/2024, inspection was conducted by the Board officials on 19/04/2024. During the inspection, it was noticed that no industrial activities were going on at the said site and the fire hazard happened in the pile of garbage and plastic waste kept illegally in the yard, and the remains of burnt plastic waste were seen during the inspection. It is assumed that this kind of illegal dumping of waste resulting in mishaps like fire outbreak, is due to improper and unscientific waste management.

Therefore, you are hereby directed to carry out inspection for any illegal waste collection under your jurisdiction and if any, take necessary steps to ensure scientific waste management.

Yours Faithfully,
S/d
Senior Environmental Engineer

Copy to : Smt: Sonia Murukeshan

KERALA STATE POLLUTION CONTROL BOARD

കേരള സംസ്ഥാന മലിനീകരണ നിയന്ത്രണ ബോർഡ്



DISTRICT OFFICE (ERNAKULAM-II), PERUMBAVOOR
ജില്ലാകാര്യാലയം (എറണാകുളം-2) പെരുമ്പാവൂർ
PMC. 20/733, Near Kallumkal Auditorium, Perumbavoor - 683 542
പിഎംസി, 20/733, കല്ലുകൽ ഓഡിറ്റോറിയം സമീപം, പെരുമ്പാവൂർ - 683 542
☎: 0484-2593747 e-mail: pcbdo2ekm@gmail.com web: www.keralapcb.nic.in



ok

PCB/EKM/DO-2/GEN-57/18

തീയതി: 17.05.2024

Despatched on 18/05/24.....

പ്രേഷകൻ

സീനിയർ എൻവയോൺമെന്റൽ എഞ്ചിനീയർ

സ്വീകർത്താവ്

ഇൻസ്പെക്ടർ ഓഫ് പോലീസ്
SHO ഇൻഫോപാർക്ക് പോലീസ് സ്റ്റേഷൻ
കൊച്ചി സിറ്റി
(Email id - shoinfoprkekm.pol@kerala.gov.in)

വിഷയം: പ്ലാസ്റ്റിക് മാലിന്യങ്ങൾക്ക് തീ പിടിച്ചതിനെത്തുടർന്നുണ്ടായിട്ടുള്ള പരിസ്ഥിതി മലിനീകരണത്തിന്റെ അളവ് സംബന്ധിച്ചുള്ള റിപ്പോർട്ട് ലഭ്യമാക്കുന്നത് - സംബന്ധിച്ച്.

സൂചന: കെ.എസ്.പി.സി.ബി. ജില്ലാകാര്യാലയം-1 മുഖേന ഈ കാര്യാലയത്തിൽ ലഭിച്ച ആ കാര്യാലയത്തിൽ നിന്നുള്ള 8/04/2024 തീയതിയിലെ കത്ത്.

സർ,

മേൽ വിഷയത്തിലേക്ക് താങ്കളുടെ ശ്രദ്ധ ക്ഷണിക്കുന്നു. സൂചന കത്തിന്റെ അടിസ്ഥാനത്തിൽ വടവുകോട്-പുത്തൻകുരിശ് ഗ്രാമപഞ്ചായത്ത് ബ്രഹ്മപുരം വാർഡ്-1-ൽ തീപിടുത്തം ഉണ്ടായ സ്ഥലത്ത് പരിശോധന നടത്തി, ആയതിന്റെ റിപ്പോർട്ട് തുടർനടപടികൾക്കായി ഇതോടൊപ്പം ഉള്ളടക്കം ചെയ്ത് അയക്കുന്നു.

വിശ്വസ്തതയോടെ



[Handwritten signature]

സീനിയർ എൻവയോൺമെന്റൽ എഞ്ചിനീയർ

ഉള്ളടക്കം: റിപ്പോർട്ട്

KERALA STATE POLLUTION CONTROL BOARD

കേരള സംസ്ഥാന മലിനീകരണ നിയന്ത്രണ ബോർഡ്



DISTRICT OFFICE (ERNAKULAM-II), PERUMBAVOOR

ജില്ലാകാര്യാലയം (എറണാകുളം-2) പെരുമ്പാവൂർ

PMC, 20/733, Near Kallumkal Auditorium, Perumbavoor - 683 542

പിഎംസി. 20/733, കല്ലുകൽ ഓഡിറ്റോറിയം സമീപം, പെരുമ്പാവൂർ - 683 542

☎: 0484-2593747

e-mail: pcbdo2ekm@gmail.com

web: www.keralapcb.nic.in



PCB/EKM/DO-2/GEN-57/18

തീയതി: 17.05.2024

റിപ്പോർട്ട്

വടവുകോട്-പുത്തൻകുരിശ് ഗ്രാമപഞ്ചായത്ത് ബ്രഹ്മപുരം വാർഡ്-1-ൽ വി.കെ.എൽ. റിയൽടേഴ്സ് ഇൻഡ്യ പ്രൈവറ്റ് ലിമിറ്റഡ് ആന്റ് കൂര്യൻസ് ട്രേഡിംഗ് കമ്പനി പ്രൈവറ്റ് ലിമിറ്റഡ്, ഫസ്റ്റ് ഫ്ലോർ, അഞ്ജന കോംപ്ലക്സ്, കൂണ്ടന്നൂർ വൈറ്റില-അരുർ ബൈപ്പാസ് റോഡ്, എറണാകുളം ഗ്രൂപ്പിന്റെ ഉടമസ്ഥതയിലുള്ള ബ്ലോക്ക് 37-ൽ സർവ്വേ നമ്പർ 1/23-ൽ ഒപ്പിട്ട പുരയിടത്തിൽ അനധികൃതമായി നിക്ഷേപിച്ചിരുന്ന പ്ലാസ്റ്റിക് മാലിന്യങ്ങൾക്ക് 04/03/2024, 28/03/2024 എന്നീ തീയതികളിൽ തീപിടുത്തം ഉണ്ടായതായി ഈ കാര്യാലയത്തിൽ റിപ്പോർട്ട് ചെയ്തിന്റെ അടിസ്ഥാനത്തിൽ, ബോർഡ് ഉദ്യോഗസ്ഥർ 19/04/2024 തീയതിയിൽ പ്രസ്തുത സ്ഥലത്ത് അന്വേഷണം നടത്തുകയുണ്ടായി. പരിശോധനാവേളയിൽ, പ്രസ്തുത സ്ഥലത്ത് വ്യാവസായിക പ്രവർത്തനങ്ങൾ ഒന്നും തന്നെ നടക്കുന്നില്ല എന്നും, ടി പുരയിടത്തിൽ അനധികൃതമായി സൂക്ഷിച്ചിരുന്ന മാലിന്യ കുമ്പാരത്തിനാണ് തീപിടുത്തം ഉണ്ടായതെന്നും ബോധ്യപ്പെടുകയും, കത്തിയമർന്ന പ്ലാസ്റ്റിക് മാലിന്യത്തിന്റെ അവശിഷ്ടങ്ങൾ കാണപ്പെടുകയും ചെയ്തിരുന്നു. കൃത്യമായും ശാസ്ത്രീയമായ രീതിയിലും മാലിന്യ സംസ്കരണം നടത്താത്തതുമൂലമാണ് ഇത്തരത്തിൽ അനധികൃത മാലിന്യ നിക്ഷേപവും, അതുവഴി തീപിടുത്തം പോലുള്ള ദുരന്തങ്ങളും ഉണ്ടാവുന്നതെന്ന് അനുമാനിക്കുന്നു. പ്രശ്നപരിഹാരത്തിനായി ശാസ്ത്രീയമായ മാലിന്യസംസ്കരണം പഞ്ചായത്തുകളിൽ നടപ്പിലാക്കുന്നുണ്ടെന്ന് ഉറപ്പുവരുത്തണമെന്ന് പഞ്ചായത്ത് സെക്രട്ടറിക്ക് നിർദ്ദേശം നൽകിയിട്ടുണ്ട് (പകർപ്പ് ഉള്ളടക്കം ചെയ്യുന്നു).

വിശ്വസ്തതയോടെ



സീനിയർ എൻവയോൺമെന്റൽ എഞ്ചിനീയർ

Translated version

PCB/EKM/DO-2/GEN-57/18

17.05.2024

From

Senior Environmental Engineer

To

Inspector of Police
SHO Infopark Police Station
Kochi City
(Email id- shoinfoprkekm.pol@kerala.gov.in)

Subject: Report on the level of environmental pollution caused by plastic waste getting caught on fire- Reg.

Ref: That office letter dated 8/04/2024, received in this office via KSPCB District Office-1

Sir,

Your attention is invited to the above subject matter. Based on the above referred letter, an inspection was conducted at the site of fire incident at Brahmapuram Ward-1, Vadavukot-Puthencruz Grama Panchayat, and the report is enclosed herewith for further necessary action.

Yours Faithfully,

S/d

Senior Environmental Engineer

Encl: Report

REPORT

Based on the information received in this office regarding the fire breakout of the plastic waste that was kept illegally in a yard bearing Survey no. 1/23 in block 37, owned by group named V.K.L Realtors India Private Limited & Kurians Trading Company Private Limited, First Floor, Anjana Complex, Kundannoor Vytilla- Aroor Bypass Road, Ernakulam which happened on 04/03/2024 and 28/03/2024, inspection was conducted by the Board officials on 19/04/2024. During the inspection, it was noticed that no industrial activities were going on at the said site and the fire hazard happened in the pile of garbage and plastic waste kept illegally in the yard, and the remains of burnt plastic waste were seen during the inspection. It is assumed that this kind of illegal dumping of waste resulting in mishaps like fire outbreak, is due to improper and unscientific waste management. In order to solve such issues, direction was issued to Secretary, Vadavacode-Puthencruz Panchayat to ensure that proper waste management is being implemented in the Panchayat. (Copy enclosed).

Yours Faithfully,

S/d

Senior Environmental Engineer